

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1068
ANSWERED ON:11.12.2013
CASES OF SEXUAL HARASSMENT
Mahato Shri Narahari; Tirkey Shri Manohar

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether cases of sexual harassment of law students/female lawyers have come to the notice of the Government;
- (b) if so, the details of such cases reported during each of the last three years and the current year;
- (c) whether the Ministry has appointed any committee to look into these allegations;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the action taken/proposed to be taken by the Government in this regard and to prevent such incidents in future?

Answer

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

- (a) to (e): The information is being collected and will be laid on the Table of the House.